

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.1490
TO BE ANSWERED ON THE 19TH DECEMBER, 2018

COORDINATION BETWEEN CIVIL AND MILITARY MEDICAL
AUTHORITIES

1490. SHRI RAGHAV LAKHANPAL:

Will the Minister of DEFENCE be pleased to state:

- (a) whether any coordination is being carried out between the medical authorities in the civil and the military to provide health and medical facilities in the North-Eastern States;
- (b) if so, the details thereof;
- (c) whether such coordination is based on guidelines given by the Ministry of Defence or left to the commanders on the ground and if so, the details thereof; and
- (d) in case such coordination is being carried out whether any data on the beneficiaries from the civil as well as military is being maintained and if so, the details of such data?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

रक्षा राज्य मंत्री

(डा. सुभाष भामरे)

(a) to (c): Yes, Madam. Such coordinations are carried out in accordance with the guidelines contained in the “Regulations of Medical Services of Armed Forces” under the chapter ‘Reciprocity between Medical Services of the States / Assam Rifles and Armed Forces’.

(d) Data on the beneficiaries are compiled by the respective formation headquarters and health echelons. The beneficiaries include serving personnel and their families, veterans and their families, and civilians.
